

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

27.09.2012

OA No. 659/2012

Mr. Nand Kishore, Counsel for applicant.

Heard learned counsel for the applicant. He wishes to withdraw the OA with liberty to file fresh OA. The OA is dismissed as withdrawn.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K.S.Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*